NOTIFICATIONS UNDER CENTRAL EXCISE RULES

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table a copy each of the following Notifications (Hinds and English versions) issued under the Central Excise Rules. 1944:—

- (1) G.S.R. 546(E) and 547(E), published in Gazette of India dated the 30th July, 1977 together with an explanatory memorandum. [Placed in Library. See No. LT-914/77].
- (2) Notification No. 264-77-C.E., published in Gazette of India, dated the 2nd August, 1977 together with an explanatory memorandum.
- (3) Notification Nos. 265/77-C.E. and 266/77-C.E., published in Gazette of Irdia dated the 3rd August, 1977 together with an explanatory memorandum. [Placed in Library. See No. LT-915/77].

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) AND REPORT ON IRON CONCENTRATE SLURRY PIPELINES—EXPRIENCE AND APPLICATIONS'

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): I beg to lay on the Table:—

(1) A copy of the Mineral Concession (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 952, in Gazette of India dated the 23rd July, 1977, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-916/77].

(2) A copy of the Report on 'Iron Concentrate Slurry Pipelines—Experience and Applications', [Placed in Library. See No. LT-917/77].

Indian Wireless Telegraph (Amendment) Rules

THE MINISTER CF COMMUNICATIONS (SHRI BRIJLAL VERMA): I beg to lay on the Table a copy of the Indian Wireless Telegraph (Amend ment) Rules, 1977 (Hindi and English versions) published in Notification No G.S.R. 978, in Gazette of India dated the 23rd July, 1977, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-918/77].

CERTIFIED ACCOUNTS AND AUDIT REPORT OF EMPLOYEES' PROVIDENT FUND ORGA-NISATION FOR 1970 71 ETC. AND STATE-MENTS SHOWING ACTION TAKEN ON VA-HIOUS ASSURANCES, ETC. BY MINISTERS AND CORRIGINGUM. TO A NOTIFICATION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table—

- (1) (i) A copy of the Certified Accounts together with the Audit Re port thereon (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 1970-71.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-919/77].